Annexure-7

Name of the corporate debtor: KAPICO MOTORS INDIA PRIVATE LIMITED Date of commencement of liquidation: 28.04.2022 List of stakeholders as on: 04.07.2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

S	Sl.	Name of	Category of	Identificati	Details of claim		Details of claim admitted						Amount of	Amoun t	Amoun t	Amount	Remarks	l
ľ	No	stakehol	stakeholder s	o n No.	received	l							contingen t	of any	of claim	of claim	, if any	l
.		de r	(preference		Date of	Amoun t	Amount	Natur	Amount	Whether	Amount	% share	claim	mutual	rejecte d	under		l
			shareholder s /		receip	claimed	of claim	e of	covered by	lien /	covered	in total		dues,	Ů	verificati		l
			equity		t		admitte d	claim	lien or	attachmen t	by	amount of		that may		o n		l
			shareholder s /						attachmen t	removed?	guarante e	claims		be set				l
			partners						pending	(Yes/No)		admitted		off				l
			/ others)						disposal									l
		NIL																
																		l